

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 4108**  
ANSWERED ON- 30/03/2026

**PRADHAN MANTRI JAN VIKAS KARYAKRAM**

4108. SHRI MOHAMMED NADIMUL HAQUE:

Will the Minister of MINORITY AFFAIRS be pleased to state:-

- (a) the number of districts covered under the Pradhan Mantri Jan Vikas Karyakram;
- (b) the details of the districts where utilisation certificates are pending; and
- (c) the amount withheld on this account?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU)

(a) Pradhan Mantri Jan Vikas Karyakram (PMJVK) is a Centrally Sponsored Scheme and one of the flagship programmes of the Ministry of Minority Affairs for creation of community infrastructure in Minority Concentration Areas across the country in sectors such as health, education, skill development, women-centric projects, drinking water and sanitation, sports, renewable energy, tourism, animal husbandry and other community infrastructure.

The Scheme is being implemented in all districts of the country. States/Union Territories (UTs) may submit project proposals for areas where the minority population is more than 25% within a radius of 15 km.

(b) & (c) Under PMJVK, district-wise allocation and release of funds are not made. Funds are released at an aggregate level to States/UTs and implementing agencies. Accordingly, district-wise utilisation certificates are not maintained. Therefore, no district-wise utilisation certificates are pending and no amount has been withheld on this account.

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